

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.9(a)(148)-HC/2015-23/ 2380

Dated, Agartala, the 13th January, 2023

OFFICE MEMORANDUM

It is hereby informed that **Shri Vishwajeet Pandey, an Officer in the Cadre of District Judge**, has assumed the charge of the post of Registrar General of High Court of Tripura with effect from **1st December, 2022**.

All Demi-Officials, Confidential and personal communications intended for the Registrar General may be addressed to him at the address given below:

Name of the Registrar General of High Court of Tripura, Agartala	Contact Details
Shri Vishwajeet Pandey Registrar General High Court of Tripura, Capital Complex, Agartala Tripura-799 010	Tel : 0381-2410933 (O) 7085558838 (M) 9436124037 (M) Email: rg.trphc@indiancourts.nic.in

By order

sd/-

(S. Chakraborty)
Registrar (Admn., P&M)

No.F.9(a)(148)-HC/2015-23/2381-452

Dated, Agartala, the 13th January, 2023

Copy to:

1. The Principal Secretary to the Hon'ble Governor, State of Tripura;
2. The Principal Secretary to the Hon'ble Chief Minister, Government of Tripura;
3. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
5. The Secretary General, Supreme Court of India, New Delhi;
6. The Secretary, Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi;
7. The P.S. to Law Minister, Government of Tripura, Agartala;
8. The Chief Secretary, Government of Tripura, Agartala;

9. The Advocate General, High Court of Tripura, Agartala;
10. The President/Secretary, High Court Bar Association, Tripura, Agartala;
11. The President/Secretary, Bar Council of Tripura, Agartala;
12. The P.S. to Registrar General, High Court of Tripura, Agartala;
13. The Registrar General, All High Courts of India;
14. The Director, National Judicial Academy, Bhopal, Madhya Pradesh;
15. The Member Secretary, Tripura State Legal Services Authority, Agartala;
16. The Director, Tripura Judicial Academy, Agartala;
17. The Registrar (Vigilance), High Court of Tripura, Agartala;
18. The L.R. & Secretary, Law Department, Government of Tripura;
19. The Deputy Solicitor General, Government of India;
20. The Public Prosecutor, High Court of Tripura, Agartala;
21. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
22. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
23. The Registrar (Judicial), High Court of Tripura, Agartala;
24. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
25. The Joint Registrar, High Court of Tripura, Agartala;
26. All the Deputy Registrars, High Court of Tripura, Agartala;
27. The Chief Librarian, High Court of Tripura, Agartala;
28. The System Analyst, High Court of Tripura with a direction to upload the Memorandum in the official website of the High Court;
29. The Superintendents (Establishment & Accounts) Section, High Court of Tripura, Agartala;
30. Order File.

Registrar (Admn., P & M)